

and affluent persons to come forward to donate blood so that poor people are checked from selling their blood frequently; and

(d) if so, details of the scheme chalked out in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) There is overall shortage of blood in the country as well as in Delhi.

(b) No, Sir.

(c) and (d). Government have prepared a number of audio-visual material which is being extensively used through mass media and one to one communication. The campaigns get intensified around 1st October every year being the National Day for Voluntary Blood Donation when a large number of activities directed towards voluntary Blood donation are undertaken.

Ratio of Officers in Army

3732. SHRI SUSHIL CHANDRA VARMA: Will the Minister of DEFENCE be pleased to state:

(a) the ratio of the different categories of the officers of the Indian Army;

(b) whether there is any need of revising the present ratio of the officers; and

(c) if so, the ratio of different categories of officers in the armies of some of the Western Countries to assess the position of the Indian Army?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) to (c). The ratio of commissioned officers in different ranks, as per sanctioned strength, in the Indian Army is as under:-

Rank	Ratio
(a) General	0.0022
(b) Lieutenant General	0.125
(c) Major General	0.438
(d) Brigadiers	1.796
(e) Colonel	7.47
(f) Lieutenant Colonel	8.55
(g) Majors, Captain and below	81.61

2. The posts in the Army in various ranks are sanctioned according to the needs of the Army. The ratio of the posts in different ranks gets altered as and when new posts are sanctioned or abolish.

3. The ratio of officers in different ranks in the US Army, as per information available with us, is:-

Rank	Ratio
(i) General	0.012
(ii) Lieutenant General	0.048
(iii) Major General	0.041
(iv) Brigadier	0.199
(v) Colonel	4.430
(vi) Lieutenant Colonel	10.459
(vii) Major	17.687
(viii) Captain	30.271
(ix) Lieutenant	11.924
(x) Second Lieutenant	9.866
(xi) Chief Warrant Officer	12.613
(xii) Warrant Officer	2.350

Nehru Yuva Kendras

3733. SHRI R.B. RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Nehru Kendras presently functioning in the country;

(b) the quantum of funds allotted for Nehru Yuva Kendras during the last five years, year-wise; and

(c) the procedures adopted for appointment of employees and Officers in Nehru Yuva Kendras?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODIATHITHAN R.): (a) 489 Nehru Yuva Kendras are presently functioning in the country.

(b) The funds sanctioned during the last five years to Nehru Yuva Kendras are as under:-

1.	1990-91	Rs. 7,07,00,716/-
2.	1991-92	Rs. 6,61,33,065/-
3.	1992-93	Rs. 13,59,72,326/-
4.	1993-94	Rs. 15,75,18,954/-
5.	1994-95	Rs. 19,45,92,759/-

(c) The appointments of employees & Officers are made through properly constituted Selection Committee/ Departmental Promotion Committee.

Non-Availability of Items in CSD(I) Canteens

3734. SHRI I.D. SWAMI: Will the Minister of DEFENCE be pleased to state:

(a) whether 'Parle' biscuits and confectionary and 'Eveready' torches and cells are not available for sale to the consumers in the CSD(I) canteens in Delhi, especially in Race Course, Sena Bhawan and I.N.S. India canteens;

(b) if so, the reasons therefor and the steps taken to make those items available in the canteens forthwith;

(c) whether the CSD(I) Bombay or the Area Managers or the Army Headquarters have permitted the authorised distributors of some of the suppliers registered with CSD(I) Bombay to make supplies of their items locally; and

(d) if so, the details thereof and the provisions under which the same was allowed?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) and (b). 'Parle' brands of Biscuits and confectionery are listed with CSD. However, since the supplier, i.e. M/s Parle Products Ltd. has not been supplying these items for the last one year, their availability in the unit canteens have been affected. The firm has not yet resumed its supplies. The CSD have made efforts to persuade the firm to supply the items, but no success has so far been achieved. The firm is demanding a price increase which has not been considered reasonable by the CSD.

'Eveready' brand torches and batteries manufactured by M/s Eveready Industries Ltd. are not listed with CSD, and this firm has applied for introduction of these items on 16.7.1996. The application is being examined by CSD Head Office, Mumbai as per rules and procedures.

(c) and (d). Some manufacturers have agreed to supply items directly to the CSD Depots through their own C&F Agents/stockists/distributors to ensure timely supplies to CSD. Firms like Nestle, Hindustan Lever, Brooke Bond, Bosch & Lomb, Godrej, Kelvinator etc. have already started making supplies locally to CSD Depots under this arrangement.

Inter State waters

3735. SHRIMATI VASUNDHARA RAJE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the State share is determined in Inter State Waters;

(b) if so, the share claimed by different States from different major rivers;

(c) the supply made by the Government on the sharing of water by different State from the major rivers from which the claim has been made;

(d) if so, the details thereof; and

(e) the decision taken by the Government thereon?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) to (e). Information is being collected and will be laid on the Table of the House.

National Council of Blood Transfusion

3736. SHRI A.C. JOS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government have taken any action to set up a National Council of Blood Transfusion as directed by the Supreme Court;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) Yes, Sir.

(b) National Blood Transfusion Council has been constituted and registered under Societies Registration Act of 1860 on 23.5.1996 under the Chairmanship of Additional Secretary & Project Director (NACO) having members from Govt. of India, Indian Red Cross Society, Medical Council of India, Indian Medical Association, major medical and health institutions and private blood institutions.

(c) Does not arise.

Contamination of Drinking Ground Water

3737. SHRI KRISHAN LAL SHARMA: Will the Minister of WATER RESOURCES be pleased to state: